

F. No. 01(03)/Roster/CESTAT/2026
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 27.02.2026

ORDER NO. 21 of 2026

Hon'ble President is pleased to partially modify roster order no. 03 of 2026 from **16.03.2026 to 27.03.2026** for **CESTAT, New Delhi** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 16.03.2026 to 27.03.2026	Mr. Ashok Jindal, Hon'ble Member (Judicial)	Single Member Bench matters

Note:

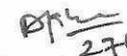
1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" /"court proceedings".

By Order,

27/02/26
(Dhruv Khurana)
Assistant Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Member, CESTAT, Kolkata/ P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi /Bar Association, New Delhi /O/o Chief Commissioner (AR), New Delhi /Notice Board/Website/Guard File/Office Copy.


27/02/26
Assistant Registrar

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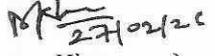
ORDER NO. 22 of 2026

Hon'ble President is pleased to partially modify roster order no. 03 of 2026 from **30.03.2026 to 02.04.2026** for **CESTAT, New Delhi** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 30.03.2026 to 02.04.2026	Mr. S. K. Mohanty, Hon'ble Member (Judicial)	Single Member Bench matters

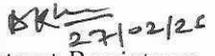
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Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 27.02.2026

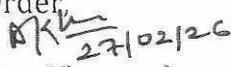
ORDER NO. 23 of 2026

Hon'ble President is pleased to partially modify roster order no. 17 of 2026 from **30.03.2026 to 02.04.2026 for CESTAT, Mumbai** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 30.03.2026 to 02.04.2026	Mr. Ajay Sharma, Hon'ble Member (Judicial) and Mr. Rajeev Tandon, Hon'ble Member (Technical)	Customs Division Bench matters
	Dr. S. K. Pati, Hon'ble Member (Judicial) and Mr. M. M. Parthiban, Hon'ble Member (Technical)	Excise and Service Tax Division Bench matters

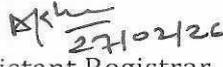
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By Order,

(Dhruv Khurana)
Assistant Registrar

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Assistant Registrar